GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:3743 ANSWERED ON:20.03.2013 TEACHER STUDENT RATIO

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Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the present teacher-student ratio in the Central Universities in the country including University of Delhi, University-wise, subject-wise:
- (b) the measures taken/proposed to be taken by the Government to improve the said ratio;
- (c) the number of posts of teachers filled by adhoc/guest teachers in these Universities including University of Delhi during the last three years and the criteria laid down for engaging adhoc/guest teachers;
- (d) whether the Government proposes to make the teachers permanent who have been teaching since long time; and
- (e) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR)

- (a) As per the information furnished by the University Grants Commission (UGC), the Student- Teacher Ratio (STR) as per the existing staff strength in respect of the Central Universities as on 31.03.2012 is given at Annexure. The UGC does not maintain subject-wise STR.
- (b) The Ministry of Human Resource Development and the UGC have been continuously monitoring the progress of filling the vacancies of teachers in the Central Universities. The issue was last discussed in the Conference of the Vice-Chancellors (VCs) of the Central Universities held on 5th February, 2013 under the chairmanship of the Hon'ble President of India, in which the VCs were exhorted to fill-up the vacancies in a time-bound manner. As a follow-up, the Ministry has written to all the VCs to implement the decision on priority and to furnish the progress report on a quarterly basis. Once these vacancies are filled-up the STR would automatically improve.
- (c) As per the information furnished by the UGC, it does not maintain data on ad-hoc/ guest teachers appointed by the Central Universities as it is a short-term temporary arrangement. As per the UGC Regulations on Minimum Qualification for Appointment of Teachers and Other Academic Staff in Universities and Colleges and Measures for the Maintenance of Standards in Higher Education, 2010, the qualifications for the engagement of the contract teachers are the same as prescribed for the regular teachers. The relevant Regulation is available on the website of the UGC http://www.ugc.ac.in/oldpdf/regulations/englishgazette.pdf.
- (d) The Central Universities are autonomous bodies governed by their respective Act, Statutes and Ordinances which empower their statutory bodies to take all administrative and academic decision including regularization of ad-hoc teachers. The Government has no role to play in such matters.
- (e) In view of (d) above, does not arise.